

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.4193
TO BE ANSWERED ON 13.12.2019

Massive Disaster of Flora and Fauna

4193. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken note of the loss of flora and fauna due to floods and other climate related disasters in the Country including Karnataka particularly in Mandya district, district-wise during the last five years and the current year, if so, the details thereof;
- (b) the steps being taken to compensate the losses along with the planting of new trees and development/ preservation of forests in such affected areas; and
- (c) the other measures being taken by the Government to tackle such situations in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) The Ministry has not conducted specific studies on loss of flora and fauna due to floods and other climate related disasters but has surveyed and generated certain data sets for flora and fauna in the country. This information can be used by the respective nodal agencies in the centre and the state for assessing the loss in any such events in future.

Zoological Survey of India has surveyed and published data on Fauna of Karnataka, which includes all the districts in the state. Freshwater fauna of Krishnarajsagar dam, Mandya district, Karnataka has also been documented.

Necessary measures to compensate losses of forests and wild life in the forests are decided by the authorities in the concerned State Governments in accordance with working plan / management plans. The Ministry of Environment, Forest and Climate Change provides financial assistances under various schemes for management conservation and protection of the forest and wildlife.

The Ministry is implementing National Afforestation Programme (NAP) for ecological restoration of degraded forest area. The scheme is implemented through three tiers institutional setup of State Forest Development Agency (SFDA) at State level, Forest Development agency (FDA) at Forest Division level and Joint Forest Management Committees (JFMCs) at Village level. An amount of Rs 43.94 crore has been released to Karnataka State during the last five years 2014-15 to 2018-19.

The National Mission for a Green India (GIM) aims at protecting, restoring and enhancing India's forest cover by means of plantation activities in forest and non-forest areas, Under GIM, a sum of Rs. 30300.03 lakh has been released by the Ministry to twelve states including Karnataka, for undertaking the afforestation activities, till date.

The Ministry has also launched the schemes under the National Mission on Himalayan Studies (NMHS) to identify areas and species which are under threat due to climate related issues.

Fauna and flora (biodiversity) of the country is also conserved through Protected Area networks, community conserved areas and traditional conservation reserves such as sacred groves. The Wildlife Protection Act, 1972, Biodiversity Act, 2002 and Forest Conservation Act, 1980 are also in place for protection of biodiversity in the country.
